GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4539
ANSWERED ON:21.12.2011
BUSINESS VISAS
Mahato Shri Narahari;Reddy Shri K. Jayasurya Prakash;Roy Shri Nripendra Nath

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the total number of Business Visas issued to Chinese nationals to come to India during the last three years, year-wise;
- (b) whether the Government is planning to double the number of work visa for Chinese skilled workers;
- (c) if so, the details thereof;
- (d) whether the Business Visas permit nationals of other countries to work in India;
- (e) if so, the details thereof;
- (f) whether it has come to the notice of his Ministry that the Business Visa-holders from China are doing semi-skilled work in India;
- (g) if so, the details thereof; and
- (h) the action taken/proposed to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) The detail of year-wise Business Visas issued to Chinese nationals in last three years is as follows:

Year Business Visa Issued to Chinese Nationals

2009 54704

2010 63920

2011 59485 (Up to 30th November)

(b) to (h) Business visa does not permit nationals of other countries to work in India. Government has taken note of the potential misuse of the Business Visa and has issued an advisory to all Missions and Posts abroad to strictly observe the norms for grant of Business Visas as specified in the Visa Manual.